

केन्द्रीय सूचना आयोग
Central Information Commission
2तल ,विंग /'B'2nd Floor, 'B' Wing
अगस्त क्रांति भवन/ August Kranti Bhawan
भिकाजी काम प्लेस/Bhikaji Cama Place
नई दिल्ली/New Delhi 110066

F. No.3/3/2008/Admn-CIC

Dated: 05/05/2015

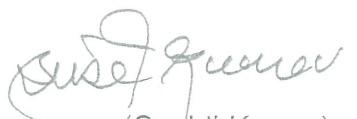
As mandated in Section 5 of the RTI Act, 2005 following officers are designated as The First Appellate Authority and Central Public Information Officers (CPIOs):-

RTI Cell

In partial modification of this office order of even no. dated 30/03/2015 & dated 08/04/2015 and as mandated in Section 5 of the RTI Act, 2005 the following officers are designated as Central Public Information Officer (CPIO):

Sl. NO.	Name and Designation	Jurisdiction
1.	Shri Dharendra Kumar, Deputy Secretary	For all matters relating to IC(MP) and all matters related to RTI Cell .
2.	Shri D. C. Singh, Deputy Secretary	For all matters relating to former Chief Information Commissioner Smt. Sushma Singh in addition to present assignment related to all matters relating to Central Registry and all matters handled by former Chief Information Commissioner Shri Rajiv Mathur.

2. All other entries remain unchanged of this office order no.3/3/2008/Admn-CIC, dated 30/03/2015 & 08/04/2014
3. This issues with the approval of Secretary, CIC.


(Sushil Kumar)
Deputy Secretary (Admn)

Copy to:

1. Shri Dharendra Kumar, Deputy Secretary.
2. Shri D. C. Singh, Deputy Secretary.
3. PPS to ICs.
4. PS to Secretary.
5. Registrar (Consultant).
6. JS(MoRe)/JS(Admn).
7. All Deputy Secretaries/Dy. Registrars/Section Officers/ Designated Officers.
8. RTI Cell/Central Registry/Dak Section/Library/Record Room.
9. Shri Rakesh Malik Scientist 'E', NIC Section for uploading the Order immediately.
10. Guard File.